

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1531
ANSWERED ON:14.08.2013
SURRENDER OF EXCESS SPECTRUM
Ahmed Shri Sultan

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether any service provider has surrendered the excess spectrum in protest against Government decision to impose 'one time fee';
- (b) if so, the details thereof;
- (c) the amount of one time spectrum fee collected by the Government from the service providers for holding excess spectrum;
- (d) whether any spectrum licence is going to expire in the current year and coming year which need to go through auction for renewal; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) & (b) Yes, Madam. M/S TATA Teleservices Limited and M/S TATA Teleservices (Maharashtra) Limited have proposed to surrender the CDMA spectrum in 800MHz band held by them beyond 2.5MHz + 2.5MHz in all service areas except Delhi and Mumbai, where they have proposed to surrender beyond 3.75MHz +3.75MHz, under protest against Government decision to impose one time fee .

(c) M/S TATA Teleservices Limited and M/S TATA Teleservices (Maharashtra) Limited have deposited the one time spectrum fee of Rs.62.91 Crores under protest.

(d) & (e) No, Licence is going to be expired in current year. However, the following Licences are going to be expired during 2014 as mentioned below.

Sl No	Name of Licensee Company	Service Area	Type of Licence	Effective Date of Licence	Renewal Date
1	Bharti Airtel Limited	Delhi	UAS	29-Nov-1994	30-Nov-14
2	Bharti Airtel Limited	Kolkata	UAS	29-Nov-1994	30-Nov-14
3	Loop Mobile (India) Ltd	Mumbai	CMTS	29-Nov-1994	30-Nov-14
4	Vodafone Essar Ltd.	Mumbai	UAS	29-Nov-1994	30-Nov-14
5	Vodafone Essar East Ltd.	Kolkata	UAS	30-Nov-1994	01-Dec-14
6	Vodafone Essar Mobile Services Ltd.	Delhi	UAS	30-Nov-1994	01-Dec-14
7	AIRCEL Cellular Limited	Chennai	CMTS	29-Nov-1994	30-Nov-14#

#Matter is subjudice

Further, on expiry of any of their current license, the Telecom Service Providers shall have to migrate all its licenses to Unified License regime at the time of renewal/extension of license and obtain spectrum separately, which is delinked from Unified License, if required.